

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1114 of 2020

IN THE MATTER OF:

Mandip Singh

...Appellant.

Versus

Mahesh Bansal

Liquidator of Satnam Agri Products Ltd.

...Respondent.

Present:

For Appellant: Ms. Jyoti Sareen and Mr. Nahush Jain, Advocates.

**For Respondent: Mr. Abhishek Anand, Mr. Kunal Godhwani and
Mr. Viren Sharma, Advocates.**

ORDER
(Virtual Mode)

18.01.2021 Learned Counsel for parties may file brief 'Written-Submissions' not more than three pages before next date. Copies of Judgments on which, parties want to refer and rely on, may also be filed separately.

On next date, the present Appeal shall be heard and thus Learned Counsel for both sides should be prepared for arguments.

List the Appeal 'For Admission (After Notice)' Hearing on **3rd February, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Mr. V.P. Singh]
Member (Technical)

Basant B./md.